

(b) Does not arise.

(c) and (d) It can be seen from the reply given to part (a) of the question that while the income tax receipts have gone up amount-wise, there is a fall in terms of percentages. The reason for the fall can be attributed to the increase of some of the other taxes at a rate higher than that of income tax.

Dispute Between Delhi and Haryana Regarding Faridabad Red Sand Mines

3767. SHRI MOOL CHAND DAGA : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether the dispute between Delhi and Haryana State regarding Faridabad red sand mines, has been settled;

(b) if so, when and with what results;

(c) the number of deaths of the labourers working in the above mines due to accidents during the last three years giving yearly figures;

(d) how long did the above dispute continue and who was looking after the above cases of compensation; and

(e) the total amount of compensation paid in the above cases during the said period ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) and (b) Delhi Administration has reported that the demarcation of boundary has not so far been completed.

(c) 1982— 3
1983—14
1984— 1

(d) and (e) The dispute is reported to have been continuing for about five years. Cases for deciding compensation are pending in the Court of Commissioner for Workmen's Compensation. However, the Delhi State Industrial Development Corporation made ex-gratia payment of Rs. p50,000.00 during 1981, 1982 and 1983.

Garment Export Quota and Man Power Engaged in Garment Industry in Five Year Plans

3768. SHRI ANANDA PATHAK : Will the Minister of SUPPLY AND TEXTILES be pleased to State :

(a) the position of Delhi, Calcutta, Madras and Bombay, in that order, in the garment export industry prior to and at the end of the First Five Year Plan and at the beginning of and at the end of the Second to Sixth Five Year Plans;

(b) the garment export quota for Bombay, Calcutta, Delhi and Madras before the start and end of the First Five Year Plan and at the beginning and end of Second to Sixth Five Year Plans; and

(c) man power engaged in garment industry in Bombay, Calcutta, Delhi and Madras before the start and end of the First Five Year Plan, and in the beginning and at the end of the Second to Sixth Five Year Plans ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) :

(a) The information with respect to export of garments is not maintained city-wise.

(b) The location of export units or the exporters is not a criterion for grant of export entitlement under the policy laid down by the Government. The export entitlement policy is applicable to the country as a whole.

(c) The information relating to man-power engaged in garment industry in various cities is not maintained.

Re-Instatement of Garment Exporters

3769. SHRI ANANDA PATHAK : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether attention of Government has been drawn to the news-item captioned "AEPIC reinstates suspended exporters" appeared in the 'Economic Times' of 19 March, 1985;

(b) if so, whether he will lay a statement showing :—

(i) a list giving names and addresses with names of Directors/Partners/Proprietors of these 28 garments exporters;

(ii) the nature of offence committed by each Exporter separately; and